

F.No. 01(15)/Roster/CESTAT/2011
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated :26.12.2011

ORDER No. 248 of 2011

Hon'ble Vice-President/HOD has been pleased to partially modify the sitting notified vide **Order No. 233 of 2011 for CESTAT, Delhi** to the extent indicated below:-

On 27.12.2011 Hon'ble Mr. D.N. Panda, Member (Judicial) and Hon'ble Mr. Rakesh Kumar, Member (Technical) will hear Customs & Service Tax Division Bench matters.

On this day Single Member Matters listed before Hon'ble Mr. D.N. Panda, Member (Judicial) will stand adjourned.

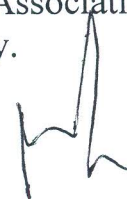
By Order



(S. Chandran)
Registrar

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Dy. Registrar